

**Central Administrative Tribunal  
Principal Bench**

**CP No.30/2016  
in  
OA No.1728/2015**

New Delhi, this the 21<sup>st</sup> day of April, 2016

**Hon'ble Mr. V.N. Gaur, Member (A)  
Hon'ble Mr. Raj Vir Sharma, Member (J)**

Shri Dinesh Yadav,  
S/o Shri J.S. Yadav,  
R/o 19-C, Vijay Mandal Enclave,  
New Delhi-110 016.

...applicant

(By Advocate : Shri Rajeev Sharma )

**Versus**

Shri P.K. Gupta,  
Commissioner,  
North Delhi Municipal Corporation,  
4<sup>th</sup> Floor, Civic Centre,  
JLN Marg,  
New Delhi-110 002.

...respondent

( By Advocate : Shri R.N. Singh )

**ORDER (ORAL)**

**Mr. V.N. Gaur, Member (A) :-**

Learned counsel for respondents produced a copy of the Office Order dated 31.03.2016 whereby the applicant has been promoted to the post of Superintending Engineer. With this, the order of this Tribunal stands complied with. Accordingly, the CP is closed. Notice issued to the respondent stands discharged. No costs.

( Raj Vir Sharma )  
Member (J)

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( V.N. Gaur )  
Member (A)